

[*Translation*]

(d) if so, the details thereof?

Tipaimukh Dam in Manipur

3954. SHRI PIUS TIRKEY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the construction of Tipaimukh Dam in Manipur needs to be stopped as it falls under the most seismically sensitive zones of the Trans-Asiatic Earthquake belt;

(b) if not, reasons therefor;

(c) whether it will involve submersion of big track of land; and

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). The seismic studies for Tipaimukh Dam: site have been conducted in collaboration with Central Water & Power Research Station, Pune. The Research Station has given recommendation in their report for taking up suitable designs of the proposed dam and other civil structures and has not objected to the construction of the dam.

(c) The Tipaimukh Dam would involve submergence of about 811 square kilometres of land.

(d) The details are as follows:

(Figure in square kilometres)

<i>Classification</i>	<i>Manipur</i>	<i>Mizoram</i>	<i>Total</i>
1. Forest	115.97	6.89	122.86
2. Culturable land	25.51	1.5	27.01
3. Shrubs fallows	115.15	6.85	122.00
4. Rocy outcrops	29.91	1.78	31.69
5. Gardens	7.02	0.41	7.43
Total	293.56	17.44	311.00

[*Translation*]**Allowances to the Employees of MTNL**

3955. SHRI ARJUN SINGH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Mahanagar Telephone Nigam Ltd. has not paid salaries and other allowances to their employees equivalent to

those paid to the employees of other corporation even after five years of its inception;

(b) whether any committee was appointed by the Government in this regard, if so, when;

(c) whether the said committee has submitted its report;

(d) if so, the details thereof; and

(e) if not the time by which the report is likely to be submitted to the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Sir, there are two types of pay scales applicable to public Sector Undertakings, viz. Central DA Pattern (CDA) and industrial DA Pattern (IDA). Employees of Mahanagar Telephone Nigam are presently governed by CDA pattern of pay scales and are being paid pay and allowance as per the recommendations of the 4th Central Pay Commission. Almost all the employees of MTNL except about 50 persons recruited from the open market, are on deemed deputation from the Department of Telecommunications and their pay and allowances are governed accordingly. Group 'D' and 'C' employees who are on deemed deputation from DOT have also been sanctioned an adhoc amount of Rs. 100/- per month from 1.9.90 to be adjusted towards dues to such employees when their terms and conditions for absorption in MTNL are finalised.

(b) to (e). No, Sir. No committee was appointed by the Government for determining the pay and allowances to MTNL employees. However, a high level committee under Dr. Athreya was set up by the Government in December, 1990 for recommending the most appropriate organisational structure for the management of telecommunication services in the country. The Committee submitted its report in March 1991. The report is under consideration of the Government.

Rural Electrification in U. P.

3956. SHRI SRIKANTA JENA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the reasons for the tardy rural elec-

trification in Jaunpur of Uttar Pradesh; and

(b) the target fixed for electrification during the next five years?

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) As reported by Uttar Pradesh State Electricity Board (UPSEB) in Jaunpur district, 91% of the inhabited villages have been electrified up to January 1992. This level of electrification is much higher than the average level of village electrification in the State i. e. 74%.

(b) The districtwise targets for village electrification are fixed on year to year basis by the State Electricity Board within the Annual Plan allocation approved by the Planning Commission.

Tourist Lodges, Hotels and Rest House Constructed in Bihar

3957. SHRI SUKDEO PASWAN:
SHRI RAM LAKHAN SINGH
YADAV:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of tourist lodges, hotels and yatri-niwas constructed with central assistance during the last three years in Bihar along with the locations thereof and the financial assistance provided for the purpose;

(b) the number of proposals of the Bihar Government still pending with the Union Government, and

(c) the steps the Government propose to take to clear the same.

THE MINISTER OF CIVIL AVIATION